

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:493  
ANSWERED ON:11.11.2010  
INCIDENT OF THEFT  
Ahir Shri Hansraj Gangaram

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether complaints are being received regarding the theft of iron scraps lying at various places under the Central Railways on large scale as published in 'Dainik Bhaskar', Nagpur, dated 19th September, 2010;
- (b) if so, the action taken by the Railways thereon;
- (c) whether any enquiry has been conducted in this regard; and
- (d) if so, the action taken by the Railways on the outcome of enquiry report?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K. H. MUNIYAPPA)

(a) & (b): No complaint regarding theft of iron scraps from various places under the Central Railway as published in "Dainik Bhaskar"/ Nagpur on 18.09.2010 has been received. However, on receipt of source information about theft of iron materials reported at and around Nagpur in South East Central Railway during the year 2010, RPF/Nagpur detected 03 cases of theft of Railway materials and recovered stolen property valued Rs 4,05,800/- with arrest of 15 persons.

(b) & (d): All the arrested persons have been prosecuted under the provisions of Railway Property (Unlawful Possession) Act, 1966.